

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 03, 2016

No. 433 /JR(S)/2016

Sri **Veer Nayak Singh**, Principal Judge, Family Court, Aligarh to be Additional District & Sessions Judge, Fast Track Court, Mau vice Dr. Deepak Swaroop Saxena.

No. 434 /JR(S)/2016

Dr. **Deepak Swaroop Saxena**, Additional District & Sessions Judge, Fast Track Court, Mau to be Additional District & Sessions Judge, Siddharthnagar.

No. 435 /JR(S)/2016

Sri **Satish Chandra Dwivedi**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Bareilly.

No. 436 /JR(S)/2016

Sri **Satya Nand Upadhyay**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Firozabad.

No. 437 /JR(S)/2016

Sri **Ram Lakhan Singh Chandraul**, Additional District & Sessions Judge, Firozabad to be Additional District & Sessions Judge, Mirzapur.

No. 438 /JR(S)/2016

Sri **Rajesh Bhardwaj**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar vice Sri Gulab Singh-I.

No. 439 /JR(S)/2016

Sri **Gulab Singh-I**, Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Unnao vice Sri Pramod Kumar Srivastava-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Unnao in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 440 /JR(S)/2016

Sri **Pramod Kumar Srivastava-II**, Special Judge/Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Meerut.

No. 441 /JR(S)/2016

Sri **Buddhi Sagar Mishra**, Principal Judge, Family Court, Ambedkar Nagar at Akbarpur to be Additional District & Sessions Judge, Moradabad.

No. 442 /JR(S)/2016

Sri **Neeraj Kumar**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Moradabad vice Sri Ram Baran Saroj.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Moradabad against the special court created for trying cases under the said Act.

No. 443 /JR(S)/2016

Sri **Ram Baran Saroj**, Special Judge/Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 444 /JR(S)/2016

Sri **Vidya Shanker Patel**, Additional District & Sessions Judge, Moradabad to Additional District & Sessions Judge, Basti.

No. 445 /JR(S)/2016

Sri **Ashok Kumar Singh-VII**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Vinay Khare.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Basti in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 446 /JR(S)/2016

Sri **Vinay Khare**, Special Judge/Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Basti.

No. 447 /JR(S)/2016

Sri **Ram Milan Singh**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Vivek Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Basti against the special court created for trying cases under the said Act.

No. 448 /JR(S)/2016

Sri **Vivek Tripathi**, Special Judge/Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Basti.

No. 449 /JR(S)/2016

Sri **Intakhab Alam**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Moradabad.

No. 450 /JR(S)/2016

Sri **Shiva Nand Singh**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Gorakhpur.

No. 451 /JR(S)/2016

Sri **Raj Kumar-III**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Fast Track Court, Gorakhpur.

No. 452 /JR(S)/2016

Sri **Ashok Kumar Yadawa-II**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Kanpur Nagar.

No. 453 /JR(S)/2016

Sri **Udai Pratap Singh**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Jagdish Prasad-V.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 454 /JR(S)/2016

Sri **Jagdish Prasad-V**, Special Judge/Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 455 /JR(S)/2016

Sri **Amar Nath Kushwaha**, Principal Judge, Family Court, Bahraich to be Additional District & Sessions Judge, Fast Track Court, Chitrakoot vice Sri Achchhe Lal Saroj.

No. 456 /JR(S)/2016

Sri **Achhe Lal Saroj**, Additional District & Sessions Judge, Fast Track Court, Chitrakoot to be Additional District & Sessions Judge, Aligarh.

No. 457 /JR(S)/2016

Sri **Satya Veer Singh Yadav**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Kushinagar at Padrauna.

No. 458 /JR(S)/2016

Sri **Punit Kumar Gupta**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Kanpur Nagar.

No. 459 /JR(S)/2016

Smt. **Vandana Singh**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Fast Track Court, Ghaziabad vice Sri Ashutosh-I.

No. 460 /JR(S)/2016

Sri **Surendra Nath Tripathi**, Principal Judge, Family Court, Chandauli, to be Additional District & Sessions Judge, Agra.

No. 461 /JR(S)/2016

Sri **Mumtaj Ali**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Bijnor.

No. 462 /JR(S)/2016

Sri **Nikunj Mittal**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Kanpur Nagar.

No. 463 /JR(S)/2016

Smt. **Meena Srivastava**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Fast Track Court, Sant Kabir Nagar at Khalilabad in the vacant Court.

No. 464 /JR(S)/2016

Sri **Ashutosh-I**, Additional District & Sessions Judge, Fast Track Court, Ghaziabad to be Additional District & Sessions Judge, Unnao.

No. 465 /JR(S)/2016

Sri **Vinay Kumar Singh-III**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Sultanpur.

No. 466 /JR(S)/2016

Sri **Ajay Kumar Tripathi-II**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Aligarh.

No. 467 /JR(S)/2016

Sri **Ramesh Chand-I**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Allahabad.

No. 468 /JR(S)/2016

Sri **Raghvendra**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Bareilly.

No. 469 /JR(S)/2016

Sri **Ravi Nath**, Additional District & Sessions Judge, Bareilly to be Special Judge, Anti-Corruption (UPSEB), Bareilly vice Sri Griesh Kumar Vaish.

No. 470 /JR(S)/2016

Sri **Griesh Kumar Vaish**, Special Judge, Anti-Corruption (UPSEB), Bareilly to be Additional District & Sessions Judge, Allahabad.

No. 471 /JR(S)/2016

Sri **Prem Nath**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Allahabad in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Allahabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 472 /JR(S)/2016

Sri **Alok Pandey**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Mirzapur.

No. 473 /JR(S)/2016

Sri **Subedar Singh**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Fast Track Court, Meerut vice Sri Shahid Raza.

No. 474 /JR(S)/2016

Sri **Shahid Raza**, Additional District & Sessions Judge, Fast Track Court, Meerut to be Additional District & Sessions Judge/ Special Judge, Shahjahanpur vice Sri Anil Kumar Verma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Shahjahanpur against the special court created for trying cases under the said Act.

No. 475 /JR(S)/2016

Sri **Anil Kumar Verma**, Special Judge/Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Etawah.

No. 476 /JR(S)/2016

Sri **Vijai Pal**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Fast Track Court, Hamirpur vice Sri Rais Ahmad.

No. 477 /JR(S)/2016

Sri **Rais Ahmad**, Additional District & Sessions Judge, Fast Track Court, Hamirpur to be Additional District & Sessions Judge, Budaun.

No. 478 /JR(S)/2016

Sri **Bhoo Dev Gautam**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Buduan vice Sri Vikas Kumar-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 479 /JR(S)/2016

Sri **Vikas Kumar-I**, Special Judge/Additional District & Sessions Judge, Budaun to be to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Pankaj Kumar Agarwal.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 480 /JR(S)/2016

Sri **Pankaj Kumar Agarwal**, Special Judge/Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Nalin Kumar Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Budaun in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 481 /JR(S)/2016

Sri **Nalin Kumar Srivastava**, Special Judge/Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Budaun.

No. 482 /JR(S)/2016

Sri **Vinay Kumar Mishra**, Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge/ Special Judge, Fatehpur vice Sri Bikanoo Ram.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Fatehpur against the special court created for trying cases under the said Act.

No. 483 /JR(S)/2016

Sri **Bikanoo Ram**, Special Judge/Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge, Fatehpur.

No. 484 /JR(S)/2016

Smt. **Sangita Sharma**, Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge, Fast Track Court, Fatehpur in the vacant Court.

No. 485 /JR(S)/2016

Smt. **Deepa Jain**, Principal Judge, Family Court, Gautam Buddha Nagar to be Additional District & Sessions Judge, Hamirpur.

No. 486 /JR(S)/2016

Sri **Devendra Kumar Garg**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Mathura.

No. 487 /JR(S)/2016

Sri **Anil Kumar Gupta**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 488 /JR(S)/2016

Sri **Naveen Srivastava**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat vice Sri Sudeep Kumar Banerjee.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ramabai Nagar/ Kanpur Dehat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 489 /JR(S)/2016

Sri Sudeep Kumar Banerjee, Special Judge/Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat in the vacant court.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Ramabai Nagar/ Kanpur Dehat against the special court created for trying cases under the said Act.

No. 490 /JR(S)/2016

Sri Navneet Kumar, Special Judge, Anti-Corruption, CBI, Court No. 3, Ghaziabad to be Additional District & Sessions Judge Pratapgarh.

No. 491 /JR(S)/2016

Sri Padam Narain Mishra, Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge, Aligarh.

No. 492 /JR(S)/2016

Sri Pradeep Kumar Gupta, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Jyotiba Phule Nagar vice Sri Bhagwan Dayal Bharti.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jyotiba Phule Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 493 /JR(S)/2016

Sri Bhagwan Dayal Bharti, Special Judge/Additional District & Sessions Judge, Jyotiba Phule Nagar to be Additional District & Sessions Judge, Jyotiba Phule Nagar.

No. 494 /JR(S)/2016

Sri Ashok Kumar-VII, Special Judge, Anti-Corruption, CBI, Court No. 1, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Satish Kumar-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 495 /JR(S)/2016

Sri **Satish Kumar-II**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Vinod Kumar Singh-III.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 496 /JR(S)/2016

Sri **Vinod Kumar Singh-III**, Special Judge/Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Ballia.

No. 497 /JR(S)/2016

Sri **Dharmendra Pratap Narain Singh**, Additional District & Sessions Judge, Ballia to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Hari Nath Pandey.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Banda in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 498 /JR(S)/2016

Sri **Hari Nath Pandey**, Special Judge/Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Narendra Kumar Jha.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 499 /JR(S)/2016

Sri **Narendra Kumar Jha**, Special Judge/Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Sanjay Singh-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 500 /JR(S)/2016

Sri **Sanjay Singh-I**, Special Judge/Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Banda.

No. 501 /JR(S)/2016

Sri Iftekhar Ahmad, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Fast Track Court, Kaushambi vice Sri Raj Narain Pandey.

No. 502 /JR(S)/2016

Sri Raj Narain Pandey, Additional District & Sessions Judge, Fast Track Court, Kaushambi to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Sri Suresh Chandra Rana.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

No. 503 /JR(S)/2016

Sri Suresh Chandra Rana, Special Judge/Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Aligarh.

No. 504 /JR(S)/2016

Sri Pawan Kumar Tiwari, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Satya Prakash Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 505 /JR(S)/2016

Sri Satya Prakash Tripathi, Special Judge/Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Arun Chandra Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghaziabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 506 /JR(S)/2016

Sri Arun Chandra Srivastava, Special Judge/Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Manvendra Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 507 /JR(S)/2016

Sri **Manvendra Singh**, Special Judge/Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Ravindra Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 508 /JR(S)/2016

Sri **Ravindra Singh**, Special Judge/Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Etah.

No. 509 /JR(S)/2016

Sri **Subhash Chandra-VIII**, Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Fast Track Court, Etah vice Sri Aniruddha Kumar Tiwari.

No. 510 /JR(S)/2016

Sri **Aniruddha Kumar Tiwari**, Additional District & Sessions Judge, Fast Track Court, Etah to be Additional District & Sessions Judge, Kanpur Nagar.

No. 511 /JR(S)/2016

Sri **Harendra Bahadur Singh**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Faizabad.

No. 512 /JR(S)/2016

Sri **Mohd. Ali**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Tanvir Ahmad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Faizabad against the special court created for trying cases under the said Act.

No. 513 /JR(S)/2016

Sri **Tanvir Ahmad**, Special Judge/Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 514 /JR(S)/2016

Sri **Sohan Lal Srivastava**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Divesh Chandra Samant.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Faizabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 515 /JR(S)/2016

Sri **Divesh Chandra Samant**, Special Judge/Additional District & Sessions Judge, Faizabad to be Special Judge, Anti-Corruption (UPSEB), Varanasi vice Dr. Ashok Kumar Singh-IV.

No. 516 /JR(S)/2016

Dr. **Ashok Kumar Singh-IV**, Special Judge, Anti-Corruption (UPSEB), Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 517 /JR(S)/2016

Sri **Nishes Kumar**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 518 /JR(S)/2016

Sri **Rakesh Kumar Shukla**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Bijnor.

No. 519 /JR(S)/2016

Smt. **Munawar Jahan**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Lucknow.

No. 520 /JR(S)/2016

Smt. **Suchi Srivastava**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Allahabad.

No. 521 /JR(S)/2016

Sri **Ram Kushal**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Fast Track Court, Mahoba vice Sri Gajendra Kumar.

No. 522 /JR(S)/2016

Sri **Gajendra Kumar**, Additional District & Sessions Judge, Fast Track Court, Mahoba to be Additional District & Sessions Judge, Mahoba.

No. 523 /JR(S)/2016

Sri **Vijay Shanker Upadhyay**, Additional District & Sessions Judge, Mahoba to be Additional District & Sessions Judge, Etawah.

No. 524 /JR(S)/2016

Sri **Prahlad Tandon**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Sitapur.

No. 525 /JR(S)/2016

Sri **Brajesh Mani Tripathi**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Fast Track Court, Bareilly vice Sri Mridulesh Kumar Singh.

No. 526 /JR(S)/2016

Sri **Mridulesh Kumar Singh**, Additional District & Sessions Judge, Fast Track Court, Bareilly to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Mohd. Riyaz.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bahraich in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 527 /JR(S)/2016

Sri **Mohd. Riyaz**, Special Judge/Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Brij Lal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bahraich against the special court created for trying cases under the said Act.

No. 528 /JR(S)/2016

Sri **Brij Lal**, Special Judge/Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Bahraich.

No. 529 /JR(S)/2016

Sri **Nand Pratap Ojha**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Fast Track Court, Bahraich vice Sri Sudama Prasad.

No. 530 /JR(S)/2016

Sri **Sudama Prasad**, Additional District & Sessions Judge, Fast Track Court, Bahraich to be Additional District & Sessions Judge, Mathura.

No. 531 /JR(S)/2016

Sri **Ramesh Chandra-V**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Fast Track Court, Sonbhadra vice Sri Vivek.

No. 532 /JR(S)/2016

Sri **Vivek**, Additional District & Sessions Judge, Fast Track Court, Sonbhadra to be Additional District & Sessions Judge, Agra.

No. 533 /JR(S)/2016

Dr. (Smt.) **Jaya Pathak**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Fast Track Court, Unnao vice Sri Sanjeev Yadav.

No. 534 /JR(S)/2016

Sri **Sanjeev Yadav**, Additional District & Sessions Judge, Fast Track Court, Unnao to be Additional District & Sessions Judge, Unnao.

No. 535 /JR(S)/2016

Sri **Ram Karan-I**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Bijnor.

No. 536 /JR(S)/2016

Sri **Alok Kumar Parashar**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Naseem Ahmad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

No. 537 /JR(S)/2016

Sri **Naseem Ahmad**, Special Judge/Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 538 /JR(S)/2016

Sri **Vinod Kumar-III**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 539 /JR(S)/2016

Sri **Arvind Kumar Pandey**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Vinai Kumar Dwivedi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Meerut in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 540 /JR(S)/2016

Sri **Vinai Kumar Dwivedi**, Special Judge/Additional District & Sessions Judge, Meerut to be Special Judge, Anti-Corruption (UPSEB), Meerut vice Sri Peeyush Sharma.

No. 541 /JR(S)/2016

Sri **Peeyush Sharma**, Special Judge, Anti-Corruption (UPSEB), Meerut to be Additional District & Sessions Judge, Meerut.

No. 542 /JR(S)/2016

Sri **Umesh Chandra Sharma**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Balrampur.

No. 543 /JR(S)/2016

Sri **Ashok Kumar Singh-V**, Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge/ Special Judge, Balrampur vice Sri Sunil Kumar-V.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Balrampur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 544 /JR(S)/2016

Sri **Sunil Kumar-V**, Special Judge/Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge, Fast Track Court, Balrampur in the vacant court.

No. 545 /JR(S)/2016

Sri **Anil Kumar Pandey**, Special Judge/Additional District & Sessions Judge, Special Court No. 5 (Prevention of Corruption Act), Gorakhpur to be Additional District & Sessions Judge, Shahjahanpur

No. 546 /JR(S)/2016

Sri **Bhanu Deo Sharma**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Barabanki.

No. 547 /JR(S)/2016

Sri **Bijendra Kumar Shailat**, Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge/ Special Judge, Barabanki vice Gyanesh Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Barabanki against the special court created for trying cases under the said Act.

No. 548 /JR(S)/2016

Sri **Gyanesh Kumar**, Special Judge/Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge, Barabanki.

No. 549 /JR(S)/2016

Sri **Sushil Kumar-II**, Additional District & Sessions Judge, Hapur to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Dr. Ajay Krishna Vishvesha.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jhansi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 550 /JR(S)/2016

Sri **Ajay Krishna Vishvesha**, Special Judge/Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Jhansi.

No. 551 /JR(S)/2016

Sri **Jagannath Mishra**, Principal Judge, Family Court, Hardoi to be Additional District & Sessions Judge, Meerut.

No. 552 /JR(S)/2016

Sri **Rajesh Kumar Rai**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Fast Track Court, Chandauli vice Sri Krishan Yadav

No. 553 /JR(S)/2016

Sri **Krishan Yadav**, Additional District & Sessions Judge, Fast Track Court, Chandauli to be Additional District & Sessions Judge, Bareilly.

No. 554 /JR(S)/2016

Sri **Alok Kumar Shukla**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Allahabad.

No. 555 /JR(S)/2016

Sri **Sunil Kumar Singh-I**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Bulandshahar.

No. 556 /JR(S)/2016

Sri **Sunil Kumar-IV**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Shiv Shanker Prasad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bulandshahar against the special court created for trying cases under the said Act.

No. 557 /JR(S)/2016

Sri **Shiv Shanker Prasad**, Special Judge/ Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Rajat Singh Jain.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bulandshahar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 558 /JR(S)/2016

Sri **Rajat Singh Jain**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 559 /JR(S)/2016

Sri **Viveka Nand Saran Tripathi**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Mathura.

No. 560 /JR(S)/2016

Sri **Brijendra Mani Tripathi**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Jai Prakash Tiwari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 561 /JR(S)/2016

Sri **Jai Krishna Tiwari**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Mathura.

No. 562 /JR(S)/2016

Sri **Lal Bahadur-II**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Bahraich.

No. 563 /JR(S)/2016

Sri **Anil Kumar Vashistha**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Fast Track Court, Bahraich vice Sri Awadh Behari Singh.

No. 564 /JR(S)/2016

Sri **Awadh Behari Singh**, Additional District & Sessions Judge, Fast Track Court, Bahraich to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Kshitij Kumar Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghazipur against the special court created for trying cases under the said Act.

No. 565 /JR(S)/2016

Sri **Kshitij Kumar Srivastava**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 566 /JR(S)/2016

Sri **Vinod Kumar Barnwal**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Fast Track Court, Sant Kabir Nagar at Khalilabad vice Sri Prashant Mishra.

No. 567 /JR(S)/2016

Sri **Prashant Mishra**, Additional District & Sessions Judge, Fast Track Court, Sant Kabir Nagar at Khalilabad to be Additional District & Sessions Judge/ Special Judge, Gonda vice Sri Satendra Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gonda in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 568 /JR(S)/2016

Sri **Satendra Kumar**, Special Judge/ Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge, Gonda.

No. 569 /JR(S)/2016

Sri **Mahesh Nautiyal**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge/ Special Judge, Gonda vice Sri Sanjay Kumar-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gonda against the special court created for trying cases under the said Act.

No. 570 /JR(S)/2016

Sri **Sanjay Kumar-III**, Special Judge/ Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge, Gonda.

No. 571 /JR(S)/2016

Sri **Ramayan Sharma**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/ Special Judge, Lakhimpur Kheri vice Sri Mohd. Asharaf Ansari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lakhimpur Kheri against the special court created for trying cases under the said Act.

No. 572 /JR(S)/2016

Sri **Mohd. Asharaf Ansari**, Special Judge/ Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 573 /JR(S)/2016

Sri **Vinod Kumar Srivastava-IV**, Special Judge, Anti-corruption, CBI, Court No. 6, Lucknow to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Brajendra Singh-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etawah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 574 /JR(S)/2016

Sri **Brajendra Singh-II**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah.

No. 575 /JR(S)/2016

Sri **Zafeer Ahmad**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Badam Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 576 /JR(S)/2016

Sri **Badam Singh**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah vice Sri Dinesh Chandra Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 577 /JR(S)/2016

Sri **Dinesh Chandra Singh**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Muzaffarnagar.

No. 578 /JR(S)/2016

Smt. **Neerja Singh**, Special Judge, Anti-corruption, CBI, Court No. 5, Lucknow to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Surendra Prasad (Mishra).

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 579 /JR(S)/2016

Sri **Surendra Prasad (Mishra)**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Shashi Bhushan Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 580 /JR(S)/2016

Sri **Shashi Bhushan Pandey**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Etah.

No. 581 /JR(S)/2016

Sri **Lallu Singh**, Special Judge, Anti-corruption, CBI, Court No. 1, Lucknow to be Additional District & Sessions Judge, Auraiya.

No. 582 /JR(S)/2016

Sri **Satya Prakash Dwivedi**, Additional District & Sessions Judge, Auraiya to be Additional District & Sessions Judge, Moradabad.

No. 583 /JR(S)/2016

Smt. **Mamta Gupta**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Kanpur Nagar.

No. 584 /JR(S)/2016

Sri **Prafulla Kamal**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Sant Kabir Nagar at Khalilabad.

No. 585 /JR(S)/2016

Sri **Ashok Kumar Singh-III**, Special Judge, Anti-corruption, CBI (Central), Lucknow to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Amar Nath Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 586 /JR(S)/2016

Sri **Amar Nath Singh**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Mathura.

No. 587 /JR(S)/2016

Sri **Rajendra Kumar-III**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Maharajganj.

No. 588 /JR(S)/2016

Sri **Suresh Chandra-IV**, Principal Judge, Family Court, Lucknow to be Additional District & Sessions Judge, Aligarh.

No. 589 /JR(S)/2016

Sri **Krishna Kant Pandey**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Kaushalendra Kumar Sinha.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Varanasi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 590 /JR(S)/2016

Sri **Kaushalendra Kumar Sinha**, Special Judge/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 591 /JR(S)/2016

Sri **Surendra Kumar Singh-I**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Muzaffarnagar.

No. 592 /JR(S)/2016

Sri **Narendra Kumar-III**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Jalaun at Orai.

No. 593 /JR(S)/2016

Sri **Rohit Sinha**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Sanjay Kumar-VII.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 594 /JR(S)/2016

Sri **Sanjay Kumar-VII**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Anil Kumar Upadhyay.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 595 /JR(S)/2016

Sri **Anil Kumar Upadhyay**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Shri Nath Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jalaun at Orai in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 596 /JR(S)/2016

Sri **Shri Nath Singh**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Jalaun at Orai.

No. 597 /JR(S)/2016

Sri **Ashok Kumar-X**, Special Judge (Ayurved Scam), Lucknow to be Additional District & Sessions Judge, Jaunpur.

No. 598 /JR(S)/2016

Sri **Mridul Kumar Mishra**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Ambedkarnagar at Akbarpur.

No. 599 /JR(S)/2016

Sri **Rajeev Kumar-III**, Additional District & Sessions Judge, Ambedkarnagar at Akbarpur to be Additional District & Sessions Judge, Bulandshahar.

No. 600 /JR(S)/2016

Sri **Kamla Pati-I**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Shahjahanpur.

No. 601 /JR(S)/2016

Smt. **Manisha**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Jhansi.

No. 602 /JR(S)/2016

Sri **Umesh Kumar Singh**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Anoopshahar (Bulandshahar).

No. 603 /JR(S)/2016

Sri **Mukesh Prakash**, Additional District & Sessions Judge, Anoopshahar (Bulandshahar) to be Additional District & Sessions Judge, Allahabad.

No. 604 /JR(S)/2016

Sri **Lal Mani**, Principal Judge, Family Court, Mau to be Additional District & Sessions Judge, Kushinagar at Padrauna.

No. 605 /JR(S)/2016

Sri **Ravindra Kumar-IV**, Additional District & Sessions Judge, Kushinagar at Padrauna to be Additional District & Sessions Judge, Muzaffarnagar.

No. 606 /JR(S)/2016

Sri **Kaushalendra Yadav**, Special Judge/ Additional District & Sessions Judge, Special Court No. 1 (Prevention of Corruption Act), Meerut to be Additional District & Sessions Judge, Kaushambi.

No. 607 /JR(S)/2016

Smt. **Renu Rao**, Additional Principal Judge, Family Court, Meerut to be Additional District & Sessions Judge, Mainpuri.

No. 608 /JR(S)/2016

Sri **Jaitendra Kumar**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Allahabad.

No. 609 /JR(S)/2016

Sri **Jitendra Kumar**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Allahabad vice Sri Mahtab Ahmad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Allahabad against the special court created for trying cases under the said Act.

No. 610 /JR(S)/2016

Sri **Mahtab Ahmad**, Special Judge/ Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Muzaffarnagar.

No. 611 /JR(S)/2016

Sri **Gaurav Kumar Srivastava**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Muzaffarnagar vice Smt. Jaishree Ahuja.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 612 /JR(S)/2016

Smt. **Jaishree Ahuja**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Rampur.

No. 613 /JR(S)/2016

Sri **Virjendra Kumar Singh**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge/ Special Judge, Rampur vice Sri Ram Swaroop Saroj.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rampur against the special court created for trying cases under the said Act.

No. 614 /JR(S)/2016

Sri **Ram Swaroop Saroj**, Special Judge/ Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Rampur.

No. 615 /JR(S)/2016

Sri **Ram Prakash Pandey**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Unnao.

No. 616 /JR(S)/2016

Sri **Chhatradhari Singh Yadav**, Principal Judge, Family Court, Pratapgarh to be Additional District & Sessions Judge, Moradabad.

No. 617 /JR(S)/2016

Sri **Brij Bhushan Yadav**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 618 /JR(S)/2016

Sri **Rajat Sinha**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Bareilly in the court shifted from Pilibhit.

No. 619 /JR(S)/2016

Sri **Ashish Garg**, Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge/ Special Judge, Raebareli vice Sri Mahendra Kumar Arya.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Raebareli against the special court created for trying cases under the said Act.

No. 620 /JR(S)/2016

Sri **Mahendra Kumar Arya**, Special Judge/ Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge, Raebareli.

No. 621 /JR(S)/2016

Sri **Vijendra Singh**, Principal Judge, Family Court, Rampur to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 622 /JR(S)/2016

Sri **Gulab Singh-II**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Bulandshahar.

No. 623 /JR(S)/2016

Smt. **Mita Kumari**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Fast Track Court, Firozabad vice Sri Praveen Kumar Jain.

No. 624 /JR(S)/2016

Sri **Praveen Kumar Jain**, Additional District & Sessions Judge, Fast Track Court, Firozabad to be Additional District & Sessions Judge, Firozabad.

No. 625 /JR(S)/2016

Sri **Uma Shanker Sharma**, Additional District & Sessions Judge, Firozabad to be Additional District & Sessions Judge, Lucknow.

No. 626 /JR(S)/2016

Sri **Om Prakash Mishra-II**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Syed Aftab Husain Rizvi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Lucknow in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 627 /JR(S)/2016

Sri **Syed Aftab Husain Rizvi**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 628 /JR(S)/2016

Sri **Babu Lal Kesharwani**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Deoband (Saharanpur).

No. 629 /JR(S)/2016

Sri **Mahanth Lal**, Additional District & Sessions Judge, Deoband (Saharanpur) to be Additional District & Sessions Judge, Varanasi.

No. 630 /JR(S)/2016

Sri **Umesh Chandra**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Muzaffarnagar.

No. 631 /JR(S)/2016

Sri **Ram Bilas Singh**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Varanasi.

No. 632 /JR(S)/2016

Sri **Anil Kumar Yadav-I**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Sultanpur.

No. 633 /JR(S)/2016

Sri **Mukesh Kumar Singhal**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Saharanpur vice Sri Ayaz Ahmad.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Saharanpur against the special court created for trying cases under the said Act.

No. 634 /JR(S)/2016

Sri **Ayaz Ahmad**, Special Judge/ Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge, Saharanpur.

No. 635 /JR(S)/2016

Sri **Gyan Prakash Tiwari-I**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge, Jaunpur.

No. 636 /JR(S)/2016

Sri **Naseer Ahmad-II**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Bareilly.

No. 637 /JR(S)/2016

Sri **Jitendra Kumar Sinha**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Bareilly vice Sri Devendra Singh-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bareilly against the special court created for trying cases under the said Act.

No. 638 /JR(S)/2016

Sri **Devendra Singh-I**, Special Judge/ Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 639 /JR(S)/2016

Sri **Jyoti Kumar Tripathi**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar vice Sri Faridul Haque.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Kanpur Nagar against the special court created for trying cases under the said Act.

No. 640 /JR(S)/2016

Sri **Faridul Haque**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kanpur Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 641 /JR(S)/2016

Sri **Krishna Kumar Singh**, Principal Judge, Family Court, Saharanpur to be Additional District & Sessions Judge, Hardoi.

No. 642 /JR(S)/2016

Sri **Ram Sagar**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 643 /JR(S)/2016

Km. **Farah Matloob**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 644 /JR(S)/2016

Sri **Chandra Shekhar Prasad**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Bhadohi at Gyanpur.

No. 645 /JR(S)/2016

Sri **Shyam Jeet Yadav**, Principal Judge, Family Court, Shahjahanpur to be Additional District & Sessions Judge/ Special Judge, Sultanpur in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

No. 646 /JR(S)/2016

Sri **Shailendra Pandey**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Kanpur Nagar.

No. 647 /JR(S)/2016

Sri **Ram Babu Sharma**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Hardoi.

No. 648 /JR(S)/2016

Sri **Vijendra Kumar**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Yogesh Chandra Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 649 /JR(S)/2016

Sri **Yogesh Chandra Tripathi**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 650 /JR(S)/2016

Sri **Kamla Singh Yadav**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Agra.

No. 651 /JR(S)/2016

Sri **Mohd. Azhar Husain Idrisi**, Principal Judge, Family Court, Sitapur to be Additional District & Sessions Judge, Rampur.

No. 652 /JR(S)/2016

Sri **Tahsildar Singh**, Principal Judge, Family Court, Sonbhadra to be Additional District & Sessions Judge, Banda.

No. 653 /JR(S)/2016

Smt. **Renu Agarwal**, Principal Judge, Family Court, Varanasi to be Additional District & Sessions Judge, Aligarh.

No. 654 /JR(S)/2016

Sri **Mahendra Prasad Chaudhary**, Principal Judge, Family Court, Farrukhabad to be Additional District & Sessions Judge, Lucknow.

No. 655 /JR(S)/2016

Sri **Raj Kumar Singh**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Bansi (Siddharthnagar).

No. 656 /JR(S)/2016

Sri **Babu Prasad**, Additional District & Sessions Judge, Bansi (Siddharthnagar) to be Additional District & Sessions Judge, Lucknow.

No. 657 /JR(S)/2016

Sri **Anand Kumar**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Mainpuri.

No. 658 /JR(S)/2016

Sri **Rajesh Kumar-II**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Lucknow.

No. 659 /JR(S)/2016

Sri **Irfan Ahmad**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Basti.

No. 660 /JR(S)/2016

Sri **Ashok Kumar-IX**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Kanpur Nagar.

No. 661 /JR(S)/2016

Sri **Dharam Raj Mishra**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Bijnor.

No. 662 /JR(S)/2016

Sri **Vivek Sangal**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Chawan Prakash.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Agra against the special court created for trying cases under the said Act.

No. 663 /JR(S)/2016

Sri **Chawan Prakash**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

No. 664 /JR(S)/2016

Sri **Sanjay**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Hari Har Prasad Yadav.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 665 /JR(S)/2016

Sri **Hari Har Prasad Yadav**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 666 /JR(S)/2016

Sri **Shri Kant Verma**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Bareilly vice Sri Avnish Saxena.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bareilly in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 667 /JR(S)/2016

Sri **Avnish Saxena**, Special Judge/ Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 668 /JR(S)/2016

Sri **Sanjay Khare**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Mohammadi (Lakhimpur Kheri).

No. 669 /JR(S)/2016

Sri **Mohd. Ghulam-Ul-Madar**, Additional District & Sessions Judge, Mohammadi (Lakhimpur Kheri) to be Additional District & Sessions Judge, Varanasi.

No. 670 /JR(S)/2016

Sri **Mahendra Nath**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Mathura.

No. 671 /JR(S)/2016

Sri **Vidya Prakash Pathak**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 672 /JR(S)/2016

Sri **Sant Ram**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Sonbhadra.

No. 673 /JR(S)/2016

On reversion to the regular line, Sri **Tej Pratap Tiwari**, Secretary, U.P. State Legal Services Authority, Lucknow to be Additional District & Sessions Judge, Deoria.

No. 674 /JR(S)/2016

Sri **Rajeev Bharti**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Kali Charan-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Deoria against the special court created for trying cases under the said Act.

No. 675 /JR(S)/2016

Sri **Kali Charan-II**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

No. 676 /JR(S)/2016

Km. **Indu Dwivedi**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Shiv Singh Yadav.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 677 /JR(S)/2016

Sri **Shiv Singh Yadav**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Mitra Pal Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 678 /JR(S)/2016

Sri **Mitra Pal Singh**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Farrukhabad.

No. 679 /JR(S)/2016

Sri **Abdul Mobeen**, Additional District & Sessions Judge, Fast Track Court, Farrukhabad to be Additional District & Sessions Judge, Fast Track Court, Farrukhabad vice Sri Perwaiz Ahmad.

No. 680 /JR(S)/2016

Sri **Perwaiz Ahmad**, Additional District & Sessions Judge, Fast Track Court, Farrukhabad to be Additional District & Sessions Judge, Fast Track Court, Farrukhabad vice Sri Abdul Mobeen.

No. 681 /JR(S)/2016

On reversion to the regular line, Sri **Alok Kumar Trivedi**, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad to be Additional District & Sessions Judge, Lucknow.

No. 682 /JR(S)/2016

Smt. **Jyotsana Sharma**, Principal Judge, Family Court, Firozabad to be Additional District & Sessions Judge, Lucknow.

No. 683 /JR(S)/2016

Sri **Naresh Kumar**, Additional District & Sessions Judge, Fast Track Court, Banda to be Additional District & Sessions Judge, Fast Track Court, Gonda vice Sri Anil Kumar-V.

No. 684 /JR(S)/2016

Sri **Chandra Bhan Singh**, Additional District & Sessions Judge, Fast Track Court, Firozabad to be Additional District & Sessions Judge, Fast Track Court, Sitapur vice Sri Rakesh Kumar-VI.

No. 685 /JR(S)/2016

Sri **Anil Kumar-V**, Additional District & Sessions Judge, Fast Track Court, Gonda to be Additional District & Sessions Judge, Fast Track Court, Banda vice Sri Naresh Kumar.

No. 686 /JR(S)/2016

Sri **Manoj Kumar Singh-III**, Additional District & Sessions Judge, Fast Track Court, Pilibhit to be Additional District & Sessions Judge, Fast Track Court, Firozabad vice Sri Chandra Bhan Singh.

No. 687 /JR(S)/2016

Sri **Rakesh Kumar-VI**, Additional District & Sessions Judge, Fast Track Court, Sitapur to be Additional District & Sessions Judge, Fast Track Court, Pilibhit vice Sri Manoj Kumar Singh.

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 187 / JR (S)/ 2016, Dated: Allahabad: May 03, 2016

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Tej Pratap Tiwari, Secretary, U.P. State Legal Services Authority, Lucknow from his present post so as to enable him to take over charge of his new posting accordingly.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 07th May, 2016 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. (i) Sri Alok Kumar Trivedi, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad.
- (ii) Sri Taj Pratap Tiwari, Secretary, U.P. State Legal Services Authority, Lucknow.

You shall handover charge of your present posts on 07th May, 2016 and you shall proceed to take over charge of your new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Listing), High Court, Allahabad.
14. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**